

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 11<sup>th</sup> SEPTEMBER, 2023, 10:30 A.M.**

CP (IB) No. 6/CB/2023

**Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Piramal Capital & Housing Finance Ltd. -Vs- Manoj Bagadia
Under Section	95 IBC

For Petitioner (s)

Mr. Venugopal Mahapatra, Adv.  
Mr. Sachin Sahu, Adv.

For Respondent (s)

Mr. Umesh Ch. Sahoo, Adv.

**ORDER**

Ld. counsel Mr. Venugopal Mohapatra appears for the petitioner. Ld. counsel Mr. Umesh Chandra Sahoo appears for the respondent. Amendment carried out. Amended copy has also been filed. In view of the pendency of WP(C ) 772/2022 before the Hon'ble Supreme Court, in which the vires of Section 95IBC, 2016 is under challenge, the hearing in the captioned petition stands deferred to 06.11.2023.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**